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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
114/16	59/17	Hearing	433(e) / 433(f)	Patel Trading Corporation Vs DSG Buildwell Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Raghuwala Reddy	Relator	

ORDER

Counsel for Petitioner Company is present. This case was received from the Hon'ble High Court of Karnataka at the stage of admission. Some objections were raised by the Registry of Hon'ble High Court of Karnataka. Counsel for Petitioner filed Memo stating that, Notices issued was delivered to the Respondents viz., DSG Buildwell Pvt. Ltd., Non appeared for Respondents. Notices issued to the Respondents is treated as sufficient, basing from the information obtained from the Indian Post portal website. To hear the petitioner about the maintainability with regard to the dispute raised by the Respondents Listed on 13/04/2017.


Member (J)


Member (T)